

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO 605 OF 2019

BIRENDER SANGWAN

VERSUS

...APPLICANT

NORTH DELHI MUNICIPAL CORPORATION & ORS. ..RESPONDENTS

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Filed through

(PUJA KALRA)

Advocate on behalf of South DMC

430-431, 4th Floor, Lawyers Chambers

Delhi High Court, New Delhi

Mob: 9312839323

Dated _____ June 2020

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ADDITIONAL AFFIDAVIT REGARDING FACTUAL AND ACTION
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DOCUMENTS ANNEXED, INCLUDING ANNEXURE 6 ON BEHALF
OF SOUTH DELHI MUNICIPAL CORPORATION (SDMC) IN
COMPLIANCE OF THIS HON'BLE NGT ORDER DATED 6.3.2020.

I, Deepak Kumar, S/o Sh. G.B. Singh aged about 49 years
presently working as Executive Engineer, Sanitary Land Fill site (SLF)
Okhla Phase-I, SDMC having its office at Room No. 6, Gate No. 4 at
office complex of Dr. Ambedker Stadium, Delhi Gate, New Delhi -
110002. The deponent above named, do hereby solemnly affirm and
declare as under:-

That the deponent is presently working as Executive Engineer,
SLF Okhla Phase-I, SDMC, and well conversant with the facts of the
present case based on the official records maintained as such and
competent to depose thereto.

That this affidavit is being filed on the basis of information made
available to me by the officers associated with the subject matter.

That the Hon'ble NGT vide order dated 6.3.2020 directed as
under:-

*"1. Factual and action taken reports were sought from North Delhi
Municipal Corporation, South Delhi Municipal Corporation and East
Delhi Municipal Corporation with reference to the allegation of*

unscientific dumping of garbage on the roads in absence of any effective mechanism by the Municipal Corporations as per the provisions of Solid Waste Management Rules, 2016 and constitutional obligation of the said Corporations under Article 243W read with Schedule XII to the Constitution.

2. Accordingly, such reports have been filed giving the mechanism being adopted. The reports are general and there is no specific response to the instances where waste management is not properly taking place referred to in Para 7 of the application and in the newspaper cuttings and documents annexed, including Annexure-6. Let such information be furnished before the next date."

3. That the para wise action taken report on referred to in para 7 of the application and in the newspaper, cuttings and documents annexed, including Annexure-6 is being submitted in continuation of previous affidavit filed before this Hon'ble NGT on 8.1.2020 as under:-

S. No.	Complaint made by petitioner through Newspapers	Action Taken report by SDMC
	Newspapers cuttings given in Navbharat Times New Delhi-23.12.2018.	
1	Vasant Kunj- Arjun Camp along, Bye Pass road from Mahipalpur Vasant Kunj (Garbage / unauthorized dumping, causing foul smell on road)	SDMC has removed /cleaned the garbage from this area. Now bins have been provided by the concessionaire. Garbage from this area is being removed on regular basis. Photographs of the same is annexed herewith as Annexure 'A'.
2	Mangla Puri- Bus Terminal, Near Palam, Raj Nagar, Sadh	SDMC has removed /cleaned the garbage from

	Nagar, Najafgarh, (Dhalao Broken and garbage lying on road causing foul smell and creating traffic jams)	this area. Now Fixed Compactor Transfer Station has been installed by the concessionaire. Garbage from this area is being removed on regular basis. Photographs of the same is annexed herewith as Annexure 'B'.
3	Rohini	Pertains to North DMC
4	Vikas Nagar- (Problem regarding pits/holes etc. on a service road adjoining Najafgarh Drain.)	Pertains to I&FC/DSIIDC.
5	Hari Enclave- (Garbage dumping in open plot.)	Pertains to North DMC
6	Bawana- (Undulation / pits on road along the canal).	Pertains to North DMC
7	Burari- Tomar Colony, Gali No. 2 (Garbage, Dumping in pond).	Pertains to North DMC
8	Photograph (Sector 24, Rohini).	Pertains to North DMC
9	Mahavir Enclave- (Floating Plastic material in Drains)	Pertains to I&FC as this drain is not with SDMC
10	Moti Nagar- Road towards Punjabi bagh (Garbage Dumping on road)	Pertains to North DMC
11	Karan Vihar- (Ongoing construction of 09 Nos. of Gali on hold causing problems to locals due to lying of demolition waste and building material on site.)	Pertains to North DMC
12	Prem Nagar- INA, Lodhi Road (Problem of Street Light has	SDMC has solved the problem of street light in this area. Petitioner has also

	been solved)	appreciated of the same in the annexed newspaper cutting.
13	Moti Nagar factories - Non-Cleaning of Drains causing water to overflow on roads.	Pertains to North DMC
13	Pashim Vihar- Block A-2, Mandir Park (Horticulture waste lying for over more than 2 months.	Pertains to North DMC
14	Khajuri Chowk- Pusta Road (Traffic jam removed)	Pertains to East DMC


DEPONENT

VERIFICATION:

Verified at Delhi on this _____ day of June, 2020 that the contents of the above said written submission are true and correct as per the official record maintained and made available in this regard. No part of it is false and nothing material has been concealed there from.


DEPONENT

VASANT KUNJ

WARD 50'S
ARJUN CAMP

ANNEXURE - 'A'

BEFORE



AFTER



Ward No-33-S/HGZ. (Mangla Puri).

ANNEXURE-(B)



Note:- Dhalao diverted to F.C.T.S.

Address:- Opposite, Cremation Ground Mangla Puri.